

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/27 & 28/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MYLSAMY PILE FOUNDATION
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R VENKATA VARATHAN	COUNSEL FOR PETITIONER	<i>R. Venk</i>
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ORDER

Counsel for Petitioner present. There was no representation on behalf of Respondent. Counsel for Petitioner is directed to serve private notice to the Respondent and file a proof of effecting service by way of an affidavit before the next date of hearing. Counsel for Petitioner is also directed to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 within seven days. Put up on 21.07.2017 at 10.30 A.M.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)